

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2366

ANSWERED ON:17.03.2005

COMPUTERISATION OF RAILWAY STATIONS .

Bishnoi Shri Jaswant Singh;Gupta Shri Shyama Charan;Mehta Shri Alok Kumar;Rana Shri Kashi Ram;Yadav Shri Ram Kripal

Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria for establishing Computerised Reservation Centres;
- (b) the number of railway stations and city booking offices where the computerised reservation facilities are available, State-wise;
- (c) whether the Government has received requests from various State Governments and organisations to increase the number of such Computerised Centres in their States; and
- (d) if so, the details thereof and the number of such centres proposed to be established in each State during the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI R. VELU)

(a): The extant Passenger Reservation System (PRS)

policy provides for provision of computerised reservation facilities at all stations having a reservation related workload of 100 or more transactions per day, all District Headquarters, both rail-head and non rail-head and also at important tourist places and other important stations.

PRS facilities are to be provided in a phased manner subject to availability of funds. In case of non-rail-head District Headquarters, space is to be provided by the District Administration free of charge.

(b): State-wise list showing the number of railway stations and city booking offices where the computerised reservation facilities have been provided is given in Appendix-I.

(c)&(d): Yes, Sir. A list of requests received from State Governments/various organisations for provision of PRS for the period January 2004 till 15.03.2005 is given in Appendix-II. State-wise list showing the number of PRS sanctioned in the Annual Budget 2005-2006 is given in Appendix-III.

Appendix-I

Appendix referred to in reply to Lok Sabha Unstarred Question No.2366 for 17.3.2005

State-wise list showing the number of railway stations and city booking offices where the Commissioned Reservation Facility has been provided as on 15/3/2005.

S.No.	State	No.
1	ANDHRA PRADESH	97
2	ARUNACHAL	1
3	ASSAM	25
4	BIHAR	115
5	CHHATISGARH	22
6	DELHI	29
7	GOA	3
8	GUJARAT	46
9	HARYANA	20
10	HIMACHAL PRADESH	11
11	JAMMU&KASHMIR	22
12	JHARKHAND	37
13	KARNATAKA	45
14	KERALA	37
15	MADHYA PRADESH	56
16	MAHARASHTRA	115
17	MANIPUR	1
18	MEGHALAYA	1
19	MIZORAM	1
20	NAGALAND	3
21	ORISSA	35

22	PUNJAB	32
23	RAJASTHAN	61
24	SIKKIM	1
25	TAMILNADU	91
26	TRIPURA	2
27	UNION TERRITORIES	9
28	UTTAR PRADESH	130
29	UTTARANCHAL	21
30	WEST BENGAL	101

TOTAL 1170

Appendix-II

Appendix referred to in reply to Lok Sabha Unstarred Question No.2366 for 17/3/2005.

List of requests received from State Government/various organisations for provision of Computerised Reservation System (PRS) for the period Jan.,04 till 14/3/2005.

S.No	Requested Locations	Requested by	Status
1.	PRS at Kokrajhar	Ex. Bodoland Liberation Welfare Society, Assam	Sanctioned Tiger Society,
2.	PRS at 19, Jatindra Mohan Avenue, Kolkata	Shri Vinod Kumar Vidyasaria, President/Biplabi Smritiraksha Samity/Kolkata	Not justified
3.	PRS Bundelkhand University	Prof. Ramesh Chandra/Vice Chancellor, Bundelkhand Univ.	Under consideration
4.	PRS at Roopnagar	Ms. Seema Jain, Deputy Commissioner/Roopnagar	Sanctioned
5.	PRS Ambasamudram	at Thiru C.Ramasamy, President/Chamber of Commerce, Tirunelveli Distt.	Not justified
6.	PRS Ambasamudram	at Shri M. Abul Kalam Azad, Treasurer, Multi-religious Federation, Tirunelveli Distt.	Not justified
7.	PRS Ambasamudram	at Thiru M.Shahjahan, Managing Trustee, All India Handicapped Rehabilitation Trust, Vickramasingapuram.	Not justified
8.	PRS at Campus/Vellore	VIT Shri G.Viswanath, Chancellor/Vellore Institute of Technology	Not justified
9.	PRS at Surajgarh	Shri Sevaram Gupta, Zila Adhyaksha, Jhunjnu	Not justified
10.	PRS Chitrakut/Satna	at Shri Umakant Umrao, Distt. Magistrate/Satna	Under consideration
11.	PRS at Haj Manzil	Shri Abdul Sami Salmani, Chairman/Delhi State Haj committee	Under consideration
12.	PRS at University Campus/Jammu	Dr. O.S. Sudan, Registrar/University of Jammu	Under consideration
13.	Public Reservation Centre at Surat	Shri Kantharia, Girish Corporator, Surat Municipal Corporation	Facilities already exist
14.	PRS at Raj Pipla	Smt. Jesmaben	Sanctioned

		S.Vasava, President of Distt. Panchayat, Narmada	d
15.	PRS at Kachahri	Siwan Shri Awadbihari Chaudhary, Rural Development Minister of Bihar Government	Not justified
16.	PRS at Sikri	Fatehpur Shri Chaudhary Babu Lal, MOS in U.P. Government	Sanctioned
17.	PRS at Keylong, Kaza, Mall road/Simla, HP Civil Secretariat	Chamba, Rampur, Virbhadra Singh/Chief Minister, Himachal Pradesh	Under consideration
18.	PRS at Birur	Karnatak Chamber of Commerce & Industry/Hubli	Not justified
19.	PRS at Sambalpur Town	Shri Jayanarayan Mishra, MOS/Commerce & Transport, Orissa	Under consideration
20.	PRS at Namchi	Shri Pawan Chamling/Chief Minister, Sikkim	Sanctioned
21.	PRS at Sidhi	Shri Devender Singh 'Munnu', Chairman/Municipal Corpn. of Sidhi	Sanctioned
22.	PRS at Quilandi	Shri P. Sankaran, Minister of Tourism, Govt. of Kerala	Not justified
23.	PRS at Gumia	Shri Madgav Lal Singh, Minister of Transport and Civil Aviation, Govt. of Jharkhand	Not justified
24.	PRS at Attari	Shri Jagmohan Singh Kang, Minister of Animal Husbandry, Dairy Development, Fisheries and Tourism, Punjab	Sanctioned
25.	PRS at Rajampet	Dr. (Sh.) Y.E. Rajsekhar Reddy, Chief Minister, Andhra Pradesh	Not justified
26.	PRS at Mahoba	Shri Sidh Gopal Sahu, MOS for Coal & Mines, Lucknow	Sanctioned
27.	PRS at Bhawan	Thana Ms. Anuradha Chaudhary, Minister of Irrigation, Lucknow, UP	Not justified
28.	PRS at Dhampur	Swami Omvesh, MOS for Molases Development, UP	Under consideration
29.	PRS at Tetulmari	Dr. Saba Ahmad, Dy. Speaker, Legislative Assembly, Jharkhand	Not justified
30.	PRS at Jiradei	Shri Avadh Bihari Chaudhary, Minister of Rural Development and Transport, Bihar	Not justified
31.	PRS at Markacho Prakhhand	Smt. Annapoorna Devi, Dhairman/Women & Children Development Committee, Jharkhand Vidhan Sabha	Not justified
32.	PRS at Kamptee	Shri K.L. Khandewal, Chairman/Passenger Association, Kamptee	Not justified
33.	PRS at Dalmau	Shri Dheeraj Kumar Srivastava, Chairman, Nagar Panchayat, Dalmau, Raibareilly	Not justified
34.	PRS at Duvvada	Smt. B.Vijaya Reddy, General Secy./A.P. State Mahila Congress	Sanctioned
35.	PRS at Dabhoi	Shri Mukesh K. Shah, President/Dabhoi City Corpn.	Not justified

36.	PRS at Dighwara	Shri Gauri Shankar, Chairman, Shiksha Prabandhak Committee, Nagar Panchayat, Dighwara	Sanctioned
37.	PRS at Palej	Sh. Abdul V. Matak, Vice President, Karjan Taluka Panchayat, Gujarat	Not justified
38.	PRS at Sultanpur Lodhi	Shri B.S. Talwandi, Secy., Shiromani Akali Dal, Punjab	Not justified
39.	PRS Kuliithurai	at AVM Delphin, Chairperson, Kulithurai Municipality, Tamil Nadu	Not justified
40.	PRS at Walajah	Shri S. Satyamurthy, President Ammur Panchayat	Not justified
41.	PRS at Santaldih	Shri Basudev Acharya, Chairman Committee of Railways	Not justified
42.	PRS at Lalganj	Shri Surinder Vikaram Singh, MOS for Food & Supply, Uttar Pradesh	Under Consideration
43.	PRS at Sainthia (a) PRS Chowrigacha (b)	Shri Dheeraj Srivastava, OSD, National Advisory Council	(a) Sanctioned (b) Not justified
44.	PRS at Annaparti	Secy, Navodaya Seva Samiti, Youth Organization Rural Development & Social Welfare Society, Annaparti, Andhra Pradesh	Not justified
45.	PRS Mukundharayapuram	at Bhel Backward Class Welfare Association	Not justified
46.	PRS Renebennur and Alnavar	at. Karnataka Chamber of Commerce & Industry, Hubli	Not justified

Appendix-III

Appendix referred to in reply to Lok Sabha Unstarred Question No.2366 for 17/3/2005.

State-wise List showing the number of PRS sanctioned in Annual Budget 2005-06.

1	ASSAM	4
2	CHHATISGARH	6
3	GUJARAT	2
4	HARYANA	2
5	JHARKHAND	3
6	KARNATAKA	2
7	KERALA	2
8	MADHYA PRADESH	3
9	MAHARASHTRA	2
10	MANIPUR	1
11	MEGHALAYA	1
12	MIJORAM	1
13	ORISSA	6
14	PUNJAB	2
15	UNION TERRITORIES	2
16	UTTAR PRADESH	6
TOTAL	45	